

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAALIM SHOES PRIVATE LIMITED Date of Commencement of Liquidation: 26-09-2025; List of Stakeholders as on Date: 26-12-2025; Name of IP: Mr. S.R. Shriraam Shekher; Process Number: 1; Last 5 digitof registration number: 11598

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	5869731	4	5869731	0	0	0	NA
2	Liquidation costs incurred till date	11	1558201	11	1558201	0	0	0	NA
3	Secured financial creditors	3	1788533453	3	1788533453	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	1212	67598908	1212	24445182	0	43153726	0	NA
6	Operational creditors (Employees)	221	31694512	221	21220850	0	10473663	0	NA
7	Operational creditors (Government Dues)	8	542986574	8	542986574	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	263	1148852767	262	867031814	0	281820953	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		1722	3587094146	1721	3251645805	0	335448342	0	